Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 06-10-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	65	14778297814	60	13602386256	98.06	0	1175911559	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	692200000	1	239250000	1.72		452950000	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	491	7700751	489	5862061	0.04	0	1801848	36842	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	97	32082072	93	23552469	0.17	0	2895870	5633733	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.4	0	0	0.00	0	155980975.4	0	Annexure 9
Total		655	15666261612.4	643	13871050786	100.00	0	1789540252.4	5670575	